

**HIGH COURT OF SIKKIM**  
**GANGTOK**

No. 14 /HCS

Date: 23/05/2017

**NOTIFICATION**

It is hereby notified that in pursuance to Notification No. K-13031/01/2016-US.I dated 18<sup>th</sup> May, 2017 issued by the Government of India, Ministry of Law & Justice (Department of Justice), New Delhi, Hon'ble Mr. Justice Bhaskar Raj Pradhan, took Oath of Office as Judge of the High Court of Sikkim on 23.05.2017, 2017 at 10:00 a.m. and has assumed charge of the Office of the Judge of High Court of Sikkim.

By Order,

Sd/-  
(N.G. Sherpa)

**REGISTRAR GENERAL**

Memo No.: V (235) Confdl/HCS/1605-48

Dated: 23.5.17

Copy to:-

1. Mr. S.C. Barmma, Joint Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), New Delhi 110 011.
2. The Commissioner -cum- Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok.
3. The Secretary General, Supreme Court of India, New Delhi 110 001.
4. The Registrar General of all High Courts of India.
5. The Chief Secretary, Government of Sikkim, Gangtok.
6. The Additional Chief Secretary-cum-Home Secretary, Home Department, Government of Sikkim, Gangtok.
7. The Principal Secretary to Hon'ble Chief Minister of Sikkim, Gangtok.
8. The District & Sessions Judge (West) at Gyalshing.
9. The District & Sessions Judge (North) at Mangan.
10. The District & Sessions Judge (East) at Gangtok.
11. The District & Sessions Judge (South) at Namchi.
12. The District & Sessions Judge (Spl. Div.-I)I/C at Gangtok.
13. The District & Sessions Judge (Spl. Div.-II)I/C at Gangtok.
14. The Legal Remembrancer-cum- Law Secretary, Government of Sikkim, Gangtok.
15. The Chief Judicial Magistrate-cum- Civil Judge (South) at Namchi.
16. The Chief Judicial Magistrate-cum- Civil Judge (North) at Mangan.
17. The Chief Judicial Magistrate-cum- Civil Judge (East)I/C at Gangtok.
18. The Chief Judicial Magistrate-cum- Civil Judge (West) at Gyalshing.

19. The Civil Judge-cum- Judicial Magistrate (South)I/C at Namchi.
20. The Civil Judge-cum- Judicial Magistrate (North) I/C at Mangan.
21. The Civil Judge-cum- Judicial Magistrate (West)I/C at Gyalshing.
22. The Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
23. The Civil Judge-cum- Judicial Magistrate, Chungthang Sub-Division, North Sikkim.
24. The Civil Judge-cum- Judicial Magistrate, Soreng Sub-Division, West Sikkim.
25. The Member Secretary, Sikkim State Legal Services Authority, Government of Sikkim, Gangtok.
26. The Joint Registrar-cum- Sr. Judgment Writer to Hon'ble the Chief Justice for his Lordship's kind information.
27. The Principal Private Secretary to Hon'ble Judge for favour of her Ladyship's kind information.
28. The Private Secretary to Hon'ble Judge for his Lordship's kind information.
29. The District Magistrate (East) at Gangtok.
30. The District Magistrate (West) at Gyalshing.
31. The District Magistrate (North) at Mangan.
32. The District Magistrate (South) at Namchi.
33. The Accountant General, Lekha Pariksha Bhawan, Deorali, Gangtok.
34. The Chief Pay & Accounts Officer, Treasury Pay & Accounts Office, Government of Sikkim, Gangtok.
35. The Special Secretary, Home Department, Government of Sikkim for publication in Government Gazette.
36. All Section In- Charge, High Court of Sikkim, Gangtok.
37. The Computer Cell, High Court of Sikkim, Gangtok.
38. Personal file,
39. Guard file &
40. File.

  
22.05.2017  
**REGISTRAR**